

Shri Kamath : The answer has not been given.

EYE HOSPITAL, SITAPUR

*996. **Shri G. L. Chaudhary :** Will the Minister of Health be pleased to state :

(a) whether the Eye Hospital, Sitapur has approached Government for financial help ; and

(b) if so, with what result?

The Minister of Health (Rajkumari Amrit Kaur) : (a) Yes ;

(b) A grant of Rs. 30,000 was paid to the hospital during 1955-56.

श्री. जी. एल. चौधरी : क्या मैं जान सकता हूँ कि इस अस्पताल में प्रत्येक वर्ष कितने रोगियों का उपचार किया जाता है ?

राजकुमारी अमृतकौर : यह सवाल तो ५० पी० गवर्नमेंट से पूछना चाहिये ।

Shri Bishwa Nath Roy : In view of the praiseworthy services rendered by the hospital, may I know whether the Government propose to increase the grant?

Rajkumari Amrit Kaur : It is not possible for the Central Government to give recurring grants. We gave Rs. 30,000 because the hospital was doing good work. Primarily, all hospitals of this nature should be the responsibility of the State Government.

Shri T. N. Singh : May I know whether the institutions to which the Central Government gives grants are not asked to submit reports so that the Government will be in a position to state what useful work they are doing?

Rajkumari Amrit Kaur : Yes, Sir. The State Governments, as a rule, send recommendations to say that the hospital is doing good work and if they want anything for capital expenditure and it is possible for the Central Government to help them, the Central Government helps them.

Shri B. D. Pande : In view of the fact that this Sitapur Eye Hospital is one of the most important hospitals that is doing good work, will the Minister propose to give a special grant to this hospital?

Rajkumari Amrit Kaur : I have already given Rs. 30,000 and it is now for the State Government to give help to this hospital.

C.T.O.

*960. **Shri Sivamurthi Swami :** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Central Tractor Organization has conducted a survey of reclaimable lands in Tripura and Cachar District of Assam for allotment to refugees ; and

(b) if so, the results of the survey?

The Minister of Agriculture (Dr. P. S. Deshmukh) : (a) Yes.

(b) The surveys have revealed that 12,000 acres of jungle land in Cachar District of Assam and 80,000 acres of such land in Tripura are available for reclamation.

Shri Sivamurthi Swami : May I know whether any portion of the estimated jungle land has been reclaimed actually?

Dr. P. S. Deshmukh : No scheme has yet been finalised.

Shrimati Renu Chakravartty : May I know whether it has been decided that this reclamation will be undertaken and, if so, by what time will this start and finish?

Dr. P. S. Deshmukh : I am afraid a lot of preliminaries have yet to be finalised before reclamation could be undertaken. It would take some time.

Shri Biren Dutt : May I know what are the proposals in respect of Tripura for the reclamation of this barren land?

Dr. P. S. Deshmukh : The only stage of the proposal is that certain amount of land is available, as stated in my reply. Before the C. T. O.

undertakes it, there are many things to be done. First and foremost is road in order to take the equipment and so on. These things are yet pending consideration.

Shri B. K. Das : May I know whether it is proposed that the C. T. O. will do the whole work or will any other agency be appointed for the work?

Dr. P. S. Deshmukh : The C. T. O. is in a position to undertake the work provided the State Administration and the Rehabilitation Ministry are prepared to find the funds.

Shri R. P. Garg : May I know if the cost of reclamation by the C. T. O. is higher than reclamation done by private agencies?

Dr. P. S. Deshmukh : It is better work and cheaper.

Shrimati Renu Chakravartty : What is the total amount of expenditure that will be incurred for this reclamation?

Dr. P. S. Deshmukh : At the calculated estimate it will cost Rs. 50 per hour. It may be taken that more or less an acre of land may be reclaimed at that cost.

WRITTEN ANSWERS TO QUESTIONS

राष्ट्रीय राजपथ

६५०. श्री एम० एल० द्विवेदी : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) लखनऊ-सागर सड़क, जो कानपुर, हमीरपुर और महोबा होकर जाती है, कितने मील लम्बी है;

(ख) लखनऊ-सागर सड़क कितने मील तक राष्ट्रीय राजपथ घोषित कर दी गयी है; और

(ग) एक सीधे और छोटे मार्ग को छोड़कर एक अधिक लम्बे मार्ग को राष्ट्रीय राजपथ घोषित करने के क्या कारण हैं ?

रेलवे तथा परिवहन मंत्री के सभा सचिव (श्री शाहनवाज खाँ) : (क) २७० मील ।

(ख) ३१२ मील ।

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(ग) एक विवरण सभा की मेज पर रख दिया गया है [देखिये परिशिष्ट ५, अनुबन्ध सं० ६४]

NEW DELHI RAILWAY STATION

*952. **Shri T. B. Vittal Rao :** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 609 on the 16th December, 1955 and state :

(a) when the entire construction of New Delhi Railway Station will be completed ;

(b) whether there has been any increase over the estimate originally sanctioned ; and

(c) if so, the reasons thereof?

The Deputy Minister of Railways and Transport (Shri Alagesen) : (a) It has been completed.

(b) No, Sir.

(c) Does not arise.

MEDICAL COLLEGE HOSPITAL, TRIVANDRUM

*955. **Shri Punnoose :** Will the Minister of Health be pleased to state whether it is a fact that the Rockefeller foundation has made a grant of \$35,000 to the Medical College Hospital at Trivandrum?

The Minister of Health (Rajkumari Amrit Kaur) : The answer is in the affirmative.

PROVIDENT FUND FOR TEA GARDEN WORKERS

*961. **Shri K. P. Tripathi :** Will the Minister of Labour be pleased to state :

(a) whether Government of India permitted the Government of Assam to have its own Provident Fund legislation for tea garden workers of Assam ; and

(b) if so, whether any conditions have been laid down for this?

The Deputy Minister of Labour (Shri Abid Ali) : (a) and (b). Yes, Subject to the condition that the